GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA

UNSTARRED QUESTION NO. 1611 TO BE ANSWERED ON THE 2ND JULY, 2019

LAND IN POSSESSION OF FARMERS

1611. SHRI SUNIL KUMAR SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री

be pleased to state:

- (a) whether any criterion has been fixed by the Government for defining an individual as a farmer and if so, the details thereof;
- (b) whether any survey has been conducted by the Government to know the number of farmer families in the country and if so, the details thereof, State-wise;
- (c) whether the Government is aware of the total arable land in possession of farmers and if so, the details thereof, State-wise;
- (d) whether a number of farmers are engaged in cultivation on rented farms or on sharing basis/bataigiri and if so, the details thereof, State-wise; and
- (e) the schemes being run/proposed to be run by the Government for such farmers?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): As per the National Policy of Farmers, 2007, the term "Farmer" will refer to a person actively engaged in the economic and/or livelihood activity of growing crops and producing other primary agricultural commodities and will include all agricultural operational holders, cultivators, agricultural labourers, sharecroppers, tenants, poultry and livestock rearers, fishers, beekeepers, gardeners, pastoralists, non-corporate planters and planting labourers, as well as persons engaged in various farming-related occupations such as sericulture, vermiculture, and agro-forestry. The term will also include tribal families/persons engaged in shifting cultivation and in the collection, use and sale of minor and non-timber forest produce.

- (b): In the latest "Situation Assessment Survey of Agricultural Households" conducted by the National Sample Survey Office (NSSO) in its 70th round (January,2013 December,2013), an agricultural household is defined as a household receiving some value of produce more than Rs.3000/- from agriculture activities (e.g., cultivation of field crops, horticultural crops, fodder crops, plantation, animal husbandry, poultry, fishery, piggery, bee-keeping, vermiculture, sericulture etc.) and having at least one member self-employed in agriculture either in the principal status or in subsidiary status during last 365 days. As per the above survey, state-wise agricultural households in rural India during the agricultural year (July 2012-June 2013) is given at **Annexure-I.**
- (c): As per the results (provisional) of latest Agriculture Census 2015-16, state-wise number and area of operational holdings (defined as all land which is wholly or partly used for agriculture production and is operated as one technical unit by one person alone or with others without regard to the title, legal form, size or location) in the country is given at **Annexure-II.**
- (d) & (e): State-wise details of operational holdings with partly owned & partly leased-in and wholly leased-in agricultural land as per the Agriculture Census 2010-11 is given at **Annexure-III.**

With a view to improve the condition of farmers in the country, the Government has realigned its interventions from production-centric approach to income-centric initiatives with focus on better and new technological solutions. These include implementation of schemes like Pradhan Mantri Krishi Sinchai Yojana (PMKSY), Paramparagat Krishi Vikas Yojana (PKVY), Soil Health Card, Rainfed Area Development (RAD), Pradhan Mantri Fasal Bima Yojana (PMFBY), Rastriya Krishi Vikas Yojana (RKVY), National Food Security Mission (NFSM), National Agriculture Market Scheme (e-NAM), Mission for Integrated development of Horticulture (MIDH), Kisan Credit Card etc.

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 1611 due for answer on 02.07.2019

State-wise number of agricultural households in rural India during the agricultural year July, 2012 to June, 2013				
S. No.	State/Group of UTs	Number of agricultural households (in '00)		
1	Andhra Pradesh	35968		
2	Arunachal Pradesh	1080		
3	Assam	34230		
4	Bihar	70943		
5	Chhattisgarh	25608		
6	Gujarat	39305		
7	Haryana	15693		
8	Himachal Pradesh	8811		
9	Jammu & Kashmir	11283		
10	Jharkhand	22336		
11	Karnataka	42421		
12	Kerala	14043		
13	Madhya Pradesh	59950		
14	Maharashtra	70970		
15	Manipur	1762		
16	Meghalaya	3544		
17	Mizoram	758		
18	Nagaland	2621		
19	Odisha	44935		
20	Punjab	14083		
21	Rajasthan	64835		
22	Sikkim	674		
23	Tamil Nadu	32443		
24	Telangana	25389		
25	Tripura	2445		
26	Uttarakhand	10608		
27	Uttar Pradesh	180486		
28	West Bengal	63624		
29	Group of UTs	718		
	All India	902011		

Source: NSS Report No. 569: Some Characteristics of Agricultural Households in India, 2012-13.

Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 1611 due for answer on 02.07.2019

State	State-wise number and area of operational holdings as per Agriculture Census 2015-16 (provisional)					
S. No.	States/UTs	Number (in '000)	Area ('000 hectare)			
1	A & N Islands	12	21			
2	Andhra Pradesh	8524	8004			
3	Arunachal Pradesh	113	380			
4	Assam	2742	2976			
5	Bihar	16413	6457			
6	Chandigarh	1	1			
7	Chhattisgarh	3960	4935			
8	D & N Haveli	15	21			
9	Daman & Diu	8	3			
10	Delhi	21	29			
11	Goa	56	46			
12	Gujarat	5320	9978			
13	Haryana	1628	3609			
14	Himachal Pradesh	996	944			
15	Jammu & Kashmir	1417	842			
16	Jharkhand*	2732	3185			
17	Karnataka	8677	11724			
18	Kerala	7583	1395			
19	Lakshadweep	10	3			
20	Madhya Pradesh	10003	15670			
21	Maharashtra*	14707	19883			
22	Manipur	150	172			
23	Meghalaya	232	300			
24	Mizoram	90	112			
25	Nagaland	197	998			
26	Odisha	4866	4619			
27	Puducherry	34	21			
28	Punjab	1093	3953			
29	Rajasthan	7655	20873			
30	Sikkim	68	76			
31	Tamil Nadu	7938	5971			
32	Telangana	5948	5972			
33	Tripura	573	282			
34	Uttar Pradesh	23822	17450			
35	Uttarakhand	881	747			
36	West Bengal	7243	5487			
	All India	145727	157142			
	Ali IIIdid	170121	10/174			

^{*} Figures for Jharkhand and Maharashtra have been estimated.

Annexure referred to in reply to part (d) & (e) of Lok Sabha Unstarred Question No. 1611 due for answer on 02.07.2019.

State-wise number of Partly owned & partly leased-in and Wholly leased-in operational holdings as per Agriculture Census 2010-11					
S. No.	States/UTs	Number of Partly owned & partly leased-in holdings ('00)	Number of Wholly leased-in Holdings ('00)		
1	A & N Islands	Neg	Neg		
2	Andhra Pradesh	237	328		
3	Arunachal Pradesh	0	0		
4	Assam	87	4		
5	Bihar	66	22		
6	Chandigarh	0	0		
7	Chhattisgarh	1	9		
8	D & N Haveli	0	0		
9	Daman & Diu	0	0		
10	Delhi	0	0		
11	Goa	12	59		
12	Gujarat	0	0		
13	Haryana	0	Neg		
14	Himachal Pradesh	97	14		
15	Jammu & Kashmir	3	6		
16	Jharkhand	4	7		
17	Karnataka	0	0		
18	Kerala	332	48		
19	Lakshadweep	0	0		
20	Madhya Pradesh	4	104		
21	Maharashtra	0	Neg		
22	Manipur	57	50		
23	Meghalaya	6	0		
24	Mizoram	0	0		
25	Nagaland	0	3		
26	Odisha	3289	2193		
27	Puducherry	1	2		
28	Punjab	224	19		
29	Rajasthan	204	65		
30	Sikkim	6	9		
31	Tamil Nadu	72	120		
32	Tripura	32	14		
33	Uttar Pradesh	0	3036		
34	Uttarakhand	38	3		
35	West Bengal	13788	1124		
	All India	18561	7239		

Note: (1) Total may not tally due to rounding off. (2) Neg- Negligible.

⁽³⁾ Telangana State came into existence in 2014.